

New Delhi, for the year 2023-24.

- (b) Annual Accounts of the National Council for Cooperative Training (NCCT), New Delhi, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.

[Placed in Library. *See* No. L. T. 1760/18/24]

- (ii) (a) Annual Report of the National Cooperative Union of India (NCUI), New Delhi, for the year 2023-24.

- (b) Annual Accounts of the National Cooperative Union of India (NCUI), New Delhi, for the year 2023-24, and the Audit Report thereon.

[Placed in Library. *See* No. L. T. 1207/18/24]

Notification of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री(श्री नित्यानन्द राय): महोदय, मैं सशस्त्र सीमा बल अधिनियम, 2007 की धारा 155 की उप-धारा (3) के अधीन गृह मंत्रालय, सशस्त्र सीमा बल, ग्रुप 'बी' योद्धक आर्मरर संवर्ग पदों पर भर्ती (संशोधन) नियम, 2024 को प्रकाशित करने वाली गृह मंत्रालय की अधिसूचना संख्या सा. का. नि. 137, दिनांक 6 अक्टूबर - 12 अक्टूबर, 2024 (साप्ताहिक राजपत्र) की एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूं।

[Placed in Library. *See* No. L. T. 1544/18/24]

- I. **Reports and Accounts (2023-24) of ALIMCO, Kanpur; NBCFDC, New Delhi; National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (Divyangjan), New Delhi; and Senior Citizens' Welfare Fund and related papers**
- II. **Reports and Accounts (2023-24) of Devnar Foundation for the Blind, Hyderabad; BRESH, Kothagudem, Telangana and related papers**
- III. **MoU between Gol and ALIMCO for the year 2024-25**

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री(श्री बी. एल. वर्मा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं :-

- I. (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -